

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1380(KB)2020
IA(I.B.C)/398(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS BHUMYA TEA COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Prasanjit Pal, Advocate] in IA/IBC/398/KB/2023 on behalf of respondent no 1 and 2
Mr. Ajit Keshari, Advocate

Mr. Shaunak Mitra, Adv.] For the RP
Mr. Manas Das, Adv.
Mr. Chandan Mohata, Adv.
Mr. D. Majumder, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 11.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**